

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 88/2001

Rajkumar Balai Versus 409

Date of Order	Orders
28.8.2001	Mr. Raghunandan Sharma - Counsel for applicant. The Counsel for the applicant seeks to withdraw the O.A. with the liberty to file a fresh O.A. In view of the submissions made before us, we dispose of the O.A. as withdrawn with the liberty to file a fresh O.A., if so advised. (S.A.T. Rizvi) M(A) (S.K. Agarwal) M(J) Copy sent to applicant WPA 12091 Dated 2.9.2001